

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/406/ (IB)/2017  
NAME OF THE PETITIONER(S) : WORLD WIDE LOGISTICS INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : TECEL INTERNATIONAL PVT LTD  
UNDER SECTION : 433 ( e)(f)

| S.No. | NAME (IN CAPITAL)              | DESIGNATION            | SIGNATURE       |
|-------|--------------------------------|------------------------|-----------------|
|       |                                | REPRESENTATION BY WHOM |                 |
| 1     | AJAYACHANDRAN.<br>(9444749578) | For Respondent.        | A. Jayachandran |
|       | D. Abdul<br>(9882416380)       | for petitioner         |                 |

**ORDER**

Counsel for petitioner present. Counsel for respondent present. Counsel for the petitioner stated that he has filed the required affidavit and bank statement before the High Court of Madras. He stated that that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)